

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 378/MP/2018

**Coram:
Shri P. K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S.Jha, Member**

Date of Order: 17th December, 2019

In the matter of:

Petition under Section 79 (f) of the Electricity Act, 2003 for adjudication of dispute between the Petitioner and Respondent or reference of dispute for arbitration.

**And
In the matter of**

Rajasthan Sun Technique Energy Pvt. Ltd.
1st Floor, Dhirubhai Ambani Knowledge City,
Navi Mumbai, Maharashtra-400

.....**Petitioner**

Vs

NTPC Vidyut Vypar Nigam Limited
SCOPE Complex, Institutional Area,
Lodhi Road,
New Delhi-110 003

...**Respondent**

The following were present:

Shri Buddy A. Ranganadhan, Advocate, RSTEPL
Shri Hasan Murtaza, Advocate, DSPPL
Ms. Anushree Bardhan, Advocate, NTPC
MS. Poorva Saigal, Advocate, NTPC
Ms. Tanya Sareen, Advocate, NTPC

ORDER

The Petitioner, Rajasthan Sun Technique Energy Pvt. Ltd. has filed the present Petition to decide the adjudication process in terms of the Hon`ble High Court direction dated 19.9.2018 in Arbitration Petition No. 495 of 2018 and OMP (I) (Comm) 124 of 2017.

2. During the course of hearing, learned counsel for the Petitioner submitted that subsequent to decision of the Hon`ble High Court of Delhi dated 19.9.2018, the parties have decided to pursue the matter before this Commission. Accordingly, learned counsel sought permission to withdraw the present Petition with liberty to file substantive Petition. Learned counsel requested to tag the Petition No. 119/MP/2017 along with fresh Petition to be filed by the Petitioner.
3. Learned counsel for the Respondent had no objection in this regard.
4. The prayer of the learned counsel for the Petitioner is allowed. Accordingly, Petition No. 378/MP/2018 is disposed of as withdrawn.
5. We direct that the interim relief granted by the Commission vide Record of Proceeding for the hearing dated 10.4.2018 will be continued till further order.
6. The Petition No. 119/MP/2017 shall be listed for hearing along with the Petition to be filed by the Petitioner.

Sd/-
(I. S. Jha)
Member

Sd/-
(Dr.M.K.Iyer)
Member

Sd/-
(P.K. Pujari)
Chairperson